

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 222 of 2014**

**Dated :30<sup>th</sup> October, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Mula Pravara Electric Co-operative Society Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Hasan Murtaza  
Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1  
Mr. Saikumar  
Mr. Samir Malik for MSEDCL**

**ORDER**

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 28.11.2014 after serving copy on the other side.

Post the matter on **17.12.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member  
Ts/sh**

**(Justice M. Karpaga Vinayagam)  
Chairperson**